



ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਰੋਕਥਾਮ ਬੋਰਡ
PUNJAB POLLUTION CONTROL BOARD



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Regional Office-III, Savitri Complex, Dholewal Chowk, Ludhiana

PPCB/RO-III/No. 2632

Dated: 13/10/2023

To

The Consultant (Judicial),
Hon'ble National Green Tribunal,
New Delhi.

**Sub: Status report in the matter of O.A. no. 289 of 2023 titled as
"Lt. Col. Jasjit Singh Gill V/s State of Punjab".**

Enclosed please find herewith the status report on behalf of the Punjab
Pollution Control Board in the matter of O.A. no. 289 of 2023 titled as "Lt. Col. Jasjit
Singh Gill V/s State of Punjab" for consideration, please.

DA/- As above.

13/10/2023

**For and on behalf of
Punjab Pollution Control Board**

Sub: Status report in matter of O.A. no. 289/2023 titled as "Lt. Col. Jasjit Singh Gill v/s State of Punjab".

Ref: Hon'ble NGT orders dated 17.07.2023 & 12.04.2023.

In compliance to the orders dated 12.04.2023, a meeting was held in the matters of O.A. no. 289/2023 under the chairmanship of the Deputy Commissioner, Ludhiana on 27.06.2023 which was attended by all stake holder departments as well as by Lt. Col. Jasjit Singh Gill (through VC), wherein it was decided that the Carcass Utilization Plant shall be made operational on 20.07.2023 under Police protection. It was also decided that the officers of CPCB & PPCB shall visit the plant in presence of representative of Municipal Corporation, Ludhiana and concessionaire to check the measures taken to control channelized or defused emissions including odour control, setting up of ETP, providing of plantation and other measures.

The Carcass Utilization Plant was visited by team comprising of officers of PPCB, CPCB, MCL and concessionaire on 27.06.2023 and this technical team apprised all the observations as well as suggestions given by Lt. Col. Jasjit Singh Gill to the representative of MCL and concessionaire for implementation of the same. Status report was filed by CPCB & PPCB before the Hon'ble NGT through e-mail dated 03.07.2023 (Copy enclosed).

The Modern & Scientific Carcass Utilization Plant established at village Nurpur Bet was visited by officers of the Board on 12.10.2023 and it was observed that the plant is lying closed at present.

The Municipal Corporation, Ludhiana being owner of Carcass Utilization Plant has obtained 'Consents to Operate' under the Water (Prevention & Control of Pollution) Act, 1974 & Air (Prevention & Control of Pollution) Act, 1981 vide no: CTOW/Fresh/LDH3/2022/19276595 & CTOA/Fresh/LDH3/2022/19276599 respectively, both dated 21.07.2023, valid upto 30.06.2023 each, to manufacture MBM @ 3000 Kg/day, Tallow @ 100 Kg/day & Bio-Fertilizer and Manure @ 1000 Kg/day by processing dead animals @ 150 Numbers/day. The 'Consents to Operate' under the Water Act, 1974 & Air Act, 1981 stands expired since 30.06.2023 and the Municipal Corporation, Ludhiana has not applied for renewal of consents.

The Punjab Pollution Control Board has taken up the matter with the Municipal Corporation, Ludhiana vide letter no 7160 dated 13.10.2023 regarding making the Modern & Scientific Carcass Utilization Plant operational and to obtain requisite 'Consents to Operate' under the Water (Prevention & Control of Pollution) Act, 1974 & Air (Prevention & Control of Pollution) Act, 1981.

CONCLUSION:

The Municipal Corporation, Ludhiana being owner of Modern & Scientific Carcass Utilization Plant can give actual and factual status report in the matter.

SUBMISSION OF STATUS REPORT:

The status report on behalf of the Punjab Pollution Control Board is hereby submitted for kind perusal and appropriate orders of the Hon'ble National Green Tribunal.

Submitted by

Gurmit Singh
13/10/2023
Er. Gurmit Singh
Environmental Engineer
PPCB, RO-3, Ludhiana.